

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I.A. No. 15 of 2014
In DFR No.2865 of 2013**

Dated : 9th January, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Paschim Gujarat Vij Co. Ltd. ... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors.... Respondent(s)

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

ORDER

**I.A. No. 15 of 2014
(Appl. for condonation of delay)**

Issue notice to the Respondents returnable on 28.01.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **28.01.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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